

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY.

TRANSFERRED APPLICATION NO.20 OF 1987.

Shri Bhagwan Shriram Karadkhedkar  
and 22 others,  
C/o. Shri Pradeep Shahane, Advocate,  
H No. 2-8-78, Aurangpura,  
Aurangabad - 431 001.

... Applicant.

V/s.

- 1) Divisional Engineer,  
Telegraphs,  
Nanded.
- 2) General Manager,  
Tele Communication,  
Maharashtra Circle,  
Bombay.
- 3) Union of India.



... Respondents.

Coram: Hon'ble Member(A) J.G.Rajadhyaksha  
Hon'ble Member(J) M.B.Mujumdar

TRIBUNAL'S ORDER:

Dated: 19.08.1987.

Mr. J.I. Hirwani, Assistant Director (Staff),  
G.M.T., is present for the Respondents. Notice of this  
date seem to have been served on the applicant's advocate,  
but he is not present today. He has also not sent any  
communication.

Notice was sent to the applicants at the address  
given by them in the petition. But that notice is received  
back with the Postal remark "left, further address not known."  
It was the duty of the applicants to inform their new address,  
in case the address given by them in the petition was changed.

We, therefore, dismiss the application (i.e. Writ  
Petition No.373/84 filed by the applicant in the  
High Court of Judicature of  
Bombay at Aurangabad Bench) for default of the applicants,  
with no order as to costs.

Prepared by:

*[Signature]*  
20/8/87

Compared by:

*[Signature]*  
20/8/87

jk/-

"TRUE COPY"

*[Signature]*

SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH,  
NEW BOMBAY 400 614